

**SHRI JYOTIRMOY BOSU:** I am saying I have never seen it—the wholesale questions have been shifted (*Interruptions*).

**MR. SPEAKER:** That does not mean that you have not seen it. I am presiding. I am doing it with my due conscience.

**SHRI JYOTIRMOY BOSU:** You are setting a new precedent.

**MR. SPEAKER:** Shri Chandradeo Prasad Verma.

**SHRI JYOTIRMOY BOSU:** It is a new precedent. You kindly ask your Secretariat to produce one example.

**MR. SPEAKER:** Yes, I have; I think so. Shri Chandradeo Prasad Verma.

#### Special drive against unlicensed arms

\*229. **SHRI CHANDRADEO PRASAD VERMA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government have asked the State Governments to launch a special drive against the unlicensed arms and their illegal manufacturer; and

(b) if so, the details thereof and the reaction of the State Governments with regard thereto.

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):** (a) and (b). The State Governments were asked in September-October, 1980 to launch a special drive to unearth unlicensed arms. A statement listing the important suggestions conveyed to the State Governments in this regard is laid on the Table of the House. The replies received so far indicate that the State Governments have reacted positively to these suggestions.

#### Statement

#### Important suggestions conveyed to State Governments regarding unearthing of illicit arms and ammunition

(i) A small cell may be created in the Police Headquarters exclusively for tackling the problem of unlicensed manufacture, sale and possession of arms, ammunition and explosives;

(ii) All Sub-Divisional Police Officers and all officers incharge of Police Stations may be directed to make special efforts to unearth unlicensed manufacture and sale of fire arms and ammunition;

(iii) Suitable rewards may be given to police officers for commendable work done by them in this behalf. Suitable cash rewards may also be given to individuals giving information leading to the recovery of unlicensed arms and explosives, the identity of such persons being kept secret; and

(iv) The question of giving amnesty to those who voluntarily surrender unlicensed weapons within a reasonable period of time to be fixed by the State Governments may be considered.

श्री चन्द्र देव प्रसाद वर्मा : अध्यक्ष महोदय, सारे देश में हथियार बहुत जोरों से बनने शुरू हो गये हैं और इधर-उधर क्रिमिनल उन को खरीद कर उन का दुरुपयोग कर रहे हैं, विदेशों से भी हथियार आ रहे हैं, और उस पर भी कोई रोक-टोक नहीं है। अभी मंत्री जी ने बताया कि केन्द्रीय सरकार की ओर से राज्य सरकारों को यह खबर गई है कि इस मामले में सतर्कतापूर्वक काम लें और इस को समाप्त करने के लिये या धर पकड़ करने के लिये इन्तजाम किये जायें। सरकार ने यह भी कहा है कि इस के लिए सेल्स स्थापित किए गए हैं। मैं मंत्री जी से पूछना चाहता हूँ कि राज्यों ने इस पर क.न सी

कार्यवाही की है ? जहां तक मुझे मालूम है, कोई कार्यवाही अब तक नहीं हो सकी है और घड़िल्ले में यह काम जारी है ।

श्री योगेन्द्र मकवाना : कार्यवाही तो हुई है और इसी लिए इल्लीगल आम्ब्रं पकड़े गये हैं और इल्लीगल आम्ब्रं बनाने वाली फैक्टरियां भी यू० पी० और बिहार में पकड़ी गई हैं ।

श्री चन्द्र देव प्रसाद वर्मा : मंत्री महोदय ने जो विवरण रखा है, उस में कहा गया है कि मभी धानों और सब-डिवीजनल पुलिस आफिसों को इस बारे में सतर्क किया गया है । मंत्री महोदय ने बताया है कि घर-पकड़ में कुछ हथियार निकले हैं । क्या सरकार बना सकती है कि वे हथियार कहां-कहां निकले हैं—कहां पर बम, कहां पर बारूद और कहां पर रिवाल्वर पकड़े गये हैं ?

श्री योगेन्द्र मकवाना : अक्टूबर, 1980 में 216 पिस्टलज 1 रिवाल्वरज, 7 राइफलज, 6 एम. बी. बी. एल. गन्ज, 5 डी बी बी एल गन्ज और 276 कार्टरिजज मिले हैं, खासकर यू० पी०. बिहार और पंजाब में ।

MR. SPEAKER: Before the Hon. Member puts the next supplementary I may inform the august House that yesterday, in the Business Advisory Committee, we were of the consensus that no Question should be given more than 8 minutes. So, please confine yourselves particularly to this time-limit, so that we can have more of Questions.

Now, Mr. Arif Mohammad Khan.

श्री अरिफ मोहम्मद खान : बनैर लाइसेन्स के हथियारों के खिलाफ जो अभियान चलाया गया है, क्या इस के अतिरिक्त इस प्रकार की भी शिकायतें हैं कि एक ही लाइसेंस पर कई बनैर लाइसेंस के हस्त लोगों के पास हैं, और क्या इस प्रकार की भी शिकायतें हैं कि पिछले तीन वर्षों में ऐसे अवांछनीय

और असामाजिक तत्वों को हस्तों के लाइसेंस दिये गये थे, जिन का पिछला क्रिमिनल रिकार्ड है ? उत्तर प्रदेश असेम्बली में मेरे एक सवाल के जबाब में तत्कालीन उत्तर प्रदेश शासन ने यह जवाब दिया था । मैं मंत्री महोदय से केवल यह जानना चाहता हूं कि पिछले तीन सालों में जिन अवांछनीय और असामाजिक तत्वों को उनके क्रिमिनल रिकार्ड के बावजूद लाइसेंस दिये गये हैं, खास तौर से काबाइल के, क्या सरकार उन के लाइसेंस रद्द कराने की कार्यवाही करेगी । . . .

श्री योगेन्द्र मकवाना : मैंने पहले बताया है कि हम ने इस बारे में स्टेट गवर्नमेंट्स को लिखा है । हम सारी पालिसी को रिब्यू कर रहे हैं । हम आम्ब्रं एक्ट में भी कुछ एमेंडमेंट्स ला रहे हैं ।

मैंने श्री वर्मा के क्वेश्चन के जवाब में जो बताया है, उस में थोड़ी गलती है । मेरे पास यह इन्फार्मेशन आ गई है । : : :

अध्यक्ष महोदय : प्राप डिटेल में न जाइये ।

श्री योगेन्द्र मकवाना : ये आम्ब्रं पकड़े गये हैं :—

Andhra Pradesh, Arms seized: 49.

Haryana: Guns—12.

Pistols—176.

Revolver—1.

Knives—11.

Barchas—17.

Swords—3.

During October 1980, 236 cases were registered or action taken under the Arms Act.

Himachal Pradesh: Total number of arms seized: 69. During 1980, 238 cases were taken up.

Punjab: Pistols/Revolver (Desi) 140; Pistols/Revolver (Foreign made) 76....

MR. SPEAKER: This is a routine thing....

SHRI YOGENDRA MAKWANA: Cartridges—276. Then, regarding Tripura Arms 254. Upto 10-10-80. Then regarding U.P. arms seized: 1,812. We have Bombs 9, Grenades 14, Cartridges 4757. Sir, regarding Delhi, Pistol/Revolver—50, knives daggers—766. Cartridges 197. . .

MR. SPEAKER: It is all right, Mr. Makwana, you need not read the whole of it.

MR. SPEAKER: Yes, Mr. Bosu?

SHRI JYOTIRMOY BOSU: Sir, the mischief is done mainly through two items. One is explosives, for which you require potassium chloride and certain barium chemicals—I could not tell you because I do not know science much—and the other is steel, for the manufacture of fire arms both single shaft and multiple shaft. Will the hon. Minister please tell us whether they are trying to catch the root cause? Potassium chloride cannot be produced in the roadside factories. How are these people getting explosives, potassium chloride and things like that? One truck-load of potassium chloride was caught red-handed in Calcutta. I would like to know from the hon. Minister whether any special effort is being made to draw up an exhaustive list of sources of raw materials and the manufacturing units which have the equipment for production of fire arms and fire guns?

SHRI YOGENDRA MAKWANA: I said that all efforts are being made to seize illegal arms and the sources from which they come, including the raw materials.

Loss of life to police in communal riots

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\*231. SHRI CHANDRABHAN  
ATHARE PATIL;

SHRI BALASAHEB VIKHE  
PATIL;

Will the Minister of HOME AFFAIRS be pleased to lay a statement showing:

(a) the number of police officials and constables injured or who lost their lives during the communal riots from August, 1980 onwards in some parts of the country;

(b) the steps Government have taken to protect their lives; and

(c) the steps Government propose to take to create confidence in their minds and boost up their morale?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) A statement giving information received so far from the State Governments, Union Territories is laid on the Table of the House. Information in respect of the remaining States/UTs is being collected and will be laid on the Table of the House.

(b) According to the normal practice policemen are deployed in sufficient numbers and are provided with necessary protective equipment while dealing with riots.

(c) Working conditions and welfare measures, which have a direct bearing on the efficiency and morale of the police forces, are being constantly reviewed.